

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-105**  
IB- 378(ND)/2020

**IN THE MATTER OF:**

M/s Kapila Colours Pvt Ltd

**Vs**

M/s V & S International Pvt Ltd

...Applicant

...Respondent

**SECTION**

Under Section-9 of IBC, 2016

Order delivered on 30.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ranjan

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed 2 days before the next date of hearing. List the case on **14.02.2020**.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)